

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA
NARAIN SINGH):** (a) Yes, Sir. The
Indian Heritage Society has submitted
to the Prime Minister a memorandum
relating to problems of environment
and effect of pollution on archaeologi-
cal and artistic heritage, *inter alia*,
making a mention of the need for
rejuvenating the Dal Lake in Srinagar.

(b) The Memorandum is under ex-
amination in the Department of
Environment recently created by the
Government.

Starting of Child Welfare Projects

***199. SHRI D. M. PUTTE GOWDA:**
SHRI H. N. NANJE GOWDA:

Will the Minister of **EDUCATION
AND SOCIAL WELFARE** be pleased
to state;

(a) whether it is a fact that a
Working Group on Social Welfare has
recommended starting of additional
child welfare projects;

(b) if so, the details thereof;

(c) whether it is proposed to expand
the integrated child development ser-
vices throughout the country;

(d) if so, the details thereof; and

(e) by what time the above schemes
are likely to be put into practice?

**THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI S. B.
CHAVAN):** (a) and (b). Yes, Sir. The
Working Group on Social Welfare
inter-alia recommended starting of
800 additional integrated Child Deve-
lopment Service Projects during the
Sixth Five Year Plan 1980—85.

(c) to (e). The Plan is yet to be
finalised.

Discussions with Nepal for Joint River Projects

***200. SHRI SATISH AGARWAL:**
Will the Minister of **IRRIGATION** be
pleased to state:

(a) whether it is a fact that official
discussions were held between India
and Nepal in the month of August to
find out ways and means for expedit-
ing Joint River Valley Projects and re-
moving bottlenecks;

(b) if so, the names of River Valley
Projects that were discussed at this
meeting; and

(c) the particulars of the program-
mes drawn up for execution for each
of these?

**THE MINISTER OF STATE IN THE
MINISTRY OF IRRIGATION (SHRI
Z. R. ANSARI):** (a) Yes, Sir.

(b) The discussions covered the
following important hydro-power and
irrigation projects;

(1) Karnali Hydro-Power Project;

(2) Pancheshwar Hydro-Power
Project;

(3) Rapti (Bhalubhang) Multi-
purpose Project; and

(4) Kosi High Dam Project;

(c) It was agreed to hold expedi-
tiously meetings of the Joint Expert-
Committees on the projects at (1) to
(3) above to expedite finalisation of
preparation of project reports. As
regards the Kosi High Dam Project it
was agreed that an updated report
being prepared by the Government of
India may be forwarded to H.M.G.
Nepal, after it is finalised.

Relaxation in Rejection Limit of Broken Rice

***201. SHRI L. S. TUR:** Will the
Minister of **AGRICULTURE** be
pleased to state:

(a) whether Punjab Government
have approached for relaxation in re-